

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated the 14th July, 2026

It is hereby notified that there will be a reference on the demise of Huiem Raghumani Singh, Retired State Counsel, High Court of Manipur and Ngathingkhui Max Phazang, MJS-I (Retired Registrar, Guwahati High Court, Imphal Bench) on 15th July, 2026 at 11:30 a.m in Chief Justice's Court (Court Room No.1).

BEFORE

HON'BLE THE CHIEF JUSTICE M. SUNDAR

HON'BLE MR. JUSTICE A. BIMOL SINGH

AND

HON'BLE MR. JUSTICE A. GUNESHWAR SHARMA

I. Reference by:

1. Mr. Naorem Umakanta Singh, Vice President, High Court Bar Association of Manipur.
2. Mr. Kh. Samarjit Singh, Deputy Solicitor General of India.
3. Mr. S. Brajabihari Singh, Chairman, Bar Council of Manipur.
4. Mr. Lenin Hijam, Advocate General, Manipur.

II. Reference by:

1. Mrs. Binny Ngangom, District and Sessions Judge, Chandel President, All Manipur Judicial Officers' Association.
2. Mr. L. Birendrakumar Sharma, Retired District and Sessions Judge President, Retired Judges Association.

III. Reference by Court:

HON'BLE THE CHIEF JUSTICE

(2 MINUTES SILENCE WILL BE OBSERVED)


(KH. AJIT SINGH)
REGISTRAR (JUDL.)

Copy to :-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Govt. of Manipur.
5. The Chairman, Bar Council of Manipur.
6. The Registrar General, High Court Manipur.
7. The Registrar (Vigilance / TW), High Court of Manipur.
8. The Govt. Advocates, Govt. of Manipur.
9. The Deputy Solicitor General of India.
10. The President, High Court Bar Association of Manipur.
11. The President, AMBA, Manipur.
12. The President, District Bar Association Bishnupur /Chandel / Churachandpur /Kakching /Senapati/ Tamenglong/ Thoubal/ Ukhul.
13. All the Jt. Registrars, High Court of Manipur.
14. All the Deputy Registrars/Language Officer/Special Officers, High Court of Manipur.
15. All the Assistant Registrars/L.R.O/ Sr. Grade Stenographer, High Court of Manipur.
16. All the Concerned Persons.
17. The System Analyst, High Court of Manipur.
- **for uploading the same to the official website**
18. All the Private Secretaries, High Court of Manipur.
19. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
20. The Court Masters, High Court of Manipur.
21. Guard File/Order Book.
22. Notice Board/Concerned file.



(KH. AJIT SINGH)
REGISTRAR (JUDL.)